

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 09<sup>th</sup> May, 2017  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 56/2017(CZ)	Shailendra Singh Vs State of Rajasthan & 6 Ors.	Mr. S.D. Shukla, Adv. for the Applicant.	
2.	Original Application No. 58/2017(CZ)	Eco Balance Society of Rajasthan Vs State of Rajasthan through Principal Secretary & Ors.	Mr. Anurag Tripathi, Adv. Mr. R.S.Tripathi, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 106/2015(CZ) <b>(M.A.No.731/16)</b> <b>(M.A.No.802/16)</b> <b>(M.A.No.803/16)</b> <b>(M.A.No.953/16)</b> <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 30/2015(CZ)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastavaAdv Mr. Rajendra Giri, Adv.	
5.	Original Application 148 /2016 (CZ)	Shivam Gupta Vs. India Waste Management Pvt. Ltd. & 4 Ors.	Mr. Shantanoo Saxenaa, Adv. Mr. Ayush Bajpayee, Adv. Mr. Yaduvendra Yadav, Adv. Mr. Rajendra Giri, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 16/2015(CZ)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Shantanoo Saxena Adv. Mr. Om S. Shrivastav, Adv. Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sumer Chouhan, Adv. Mr. Kumar Ojha, Adv.	
7.	Original Application No. 19/2017(CZ) <b>(M.A.No.215/17)</b>	Shri Purushottam Dangi Vs M.P. Road Development Corp. & 10 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Himanshu Rai, Adv. Sahangi Bramhe, Adv.	
8.	Original Application No. 42/2016(CZ)	Eco Balance Society of Raj. (Ranthambaur, National Park) Vs. State of Rajasthan & 5 Ors.	Mr. Anurag Tripathi, Adv.	

9.	Original Application No. 46/2016(CZ) <b>(M.A.No.1071/16)</b>	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shiraz Qureshi, Adv. Mr. Shantanoo Saxena, Adv.	
10.	Original Application No. 111/2016(CZ) <b>(M.A.No.117/17)</b>	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Mr. Arushi Chouhan, Adv. Mr. Rohit Sohgaora, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
11.	Original Application No. 88/2015(CZ)	Babulal Jajoo ( <i>Samodi Pond</i> ) Vs. State of Rajasthan & Ors.	Dr. M.S. Kachhawa, Adv. Mr. Rajesh Kurera, Adv. Mr. Sandeep Singh, Adv. Mr. Amit Kumar, Adv.	
<b>FOR COMPLIANCE</b>				
12.	<b>(M.A.No.225/17)</b> in Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant Mr. Yogesh Bhatnagar, Adv.	
13.	<b>(M.A.No.245/17)</b> in Original Application No. 118/2015(CZ)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
14.	Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
15.	Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
16.	Original Application No. 136/2015(CZ)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	

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